

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Original Suit No. 1/2018

THE STATE OF TAMIL NADU

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(A No. 52666/2019 - APPLICATION FOR PERMISSION
IA No. 193417/2019 - CLARIFICATION/DIRECTION
IA No. 95609/2018 - STAY APPLICATION)

Date : 05-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. G. Umapathy, Sr. Adv.
Mr. V. Krishnamurthy, Sr. A.A.G.
Mr. P. Wilson, Sr. Adv.
Mr. N. R. Elango, Sr. Adv.
Mr. D. Kumanan, AOR

For Respondent(s) Mr. Shyam Divan, Sr. Adv.
Mr. Shashi Kiran Shetty, Advocate General, Adv.
Mr. V. N. Raghupathy, AOR
Mr. Sudipto Sircar, Adv.

Mrs. Aishwarya Bhati, A.S.G.
Mr. Wasim Qadri, Adv.
Ms. Chitragda Rastaravara, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. S S Rebbelo, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rustam Singh Chauhan, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Registry to obtain orders from Hon'ble the Chief Justice
of India and list before an appropriate Bench.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR